POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

ESSEN SUPPLEMENTS INDIA LIMITED (ESIL)

Regd.Office: 35, Samrat Colony, West Marredpally, Secunderabad - 500 026

The details subsequent to the completion of the Offer made vide Public Announcement dated July 30, 2009 ("PA"), Corrigendum to PA dated September 21, 2009 and Letter of Offer dated September 22, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Mr. Ganesh Kumar Singhania & Mrs. Anita Singhania ("Acquirers") to acquire 12,00,000 fully paid-up Equity Shares of Rs.10/- each, representing 20.66% of the expanded subscribed equity share capital and 20.88% of the expanded voting share capital of ESIL at a price of Rs. 10/- per fully paid up equity share and Rs. 5/- per partly paid up equity shares ("Offer Price") payable in cash are as under:-

1. Name of the Target Company : **Essen Supplements India Limited**
2. Name and Address of the Acquirer(s) including PACs : Mr. Ganesh Kumar Singhania & Mrs. Anita Singhania both residing at 28B, Rowland Road, Kolkata - 700020
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : **Maheshwari Datamatics Pvt. Ltd.**
5. Offer details
   a) Date of Opening of the Offer : 01.10.2009 (Thursday)
   b) Date of Closing of the Offer : 20.10.2009 (Tuesday)
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer documents			Actuals		
1.	Offer Price	Rs. 10/- per fully paid-up share Rs. 5/- per partly paid-up share			Rs. 10/- per fully paid-up share Rs. 5/- per partly paid-up share		
		Number	(%) *	(%)**	Number	(%) *	(%)**
2.	Share holding of acquirer (No. & %) before MOU/Preferential Allotment	NIL	NIL	NIL	NIL	NIL	NIL
3.	Shares acquired by way of SPA (No. & %)	1054588	18.15%	18.35%	1054588	18.15%	18.35%
4.	Shares acquired in the Preferential Allotment	2000000	34.43%	34.79%	2000000	34.43%	34.79%
5.	Shares acquired in the Open Offer (No. & %)	1200000	20.66%	20.88%	307666	5.30%	5.35%
6.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 1,20,00,000/-			Rs. 30,76,660/-		
7.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	NIL			NIL		
8.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	4254588	73.24%	74.02%	3362254	57.88%	58.49%
9.	Pre Offer shareholding of public (No. & %)	2016226	64.86%	64.15%	2016226	64.86%	64.15%
10.	Post Offer shareholding of public (No. & %)	1554312	26.76%	25.98%	2446646	42.12%	41.51%

* As a percentage of expanded subscribed & equity share capital aggregating 58,08,900 equity shares of ESIL.

** As a percentage of expanded voting equity share capital aggregating 57,48,498 equity shares of ESIL.

\+ 60,402 partly paid up equity shares do not carry any voting right and excluded for calculating "voting equity share capital".

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is yet to be released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Neha Dalmia)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel : (033) 2225 3940 / 41, Fax : (033) 2225 3941
Email : mail@vccorporate.com

On behalf of Acquirers : Mr. Ganesh Kumar Singhania & Mrs. Anita Singhania

Place: Kolkata

Date: 20.11.2009